

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

No.1/Judicial/Misc./TDSAT/2024

Dated: 10<sup>th</sup> February 2025

**NOTICE**

This is to inform that Court No.3 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit w.e.f. 11<sup>th</sup> to 14<sup>th</sup> February, 2025. The matters listed before Court No. 3 during the abovesaid period are adjourned en-bloc and shall be listed as per following schedule : -

Date	Shifted to
11.02.2025	30.04.2025
12.02.2025	02.05.2025
13.02.2025	06.05.2025
14.02.2025	08.05.2025

  
Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.